

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 4028
TO BE ANSWERED ON- 19/12/2024

EKALAVYA MODEL RESIDENTIAL SCHOOL

4028. SHRI KONDA VISHWESHWAR REDDY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government has any proposal to establish a new Ekalavya Model Residential School (EMRS) in Chevella Parliamentary Constituency of Telangana, considering the present population of the Scheduled Tribe (ST) community in the region;

(b) if so, the details thereof, including the timeline for implementation;

(c) the criteria used to determine the location and feasibility of setting up an EMRS; and

(d) the steps being taken by the Government to address the educational needs of the ST community in the Chevella region?

ANSWER

MINISTER OF STATE TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (d): Government of India has taken several steps to address the educational needs of the ST communities including Telangana as mentioned below.

(i). The Central Sector Scheme of Eklavya Model Residential School (EMRS) was started in the year 2018-19 to provide quality education at par with Navodaya Vidyalaya to the ST children in their own environment. Under the new scheme, 440 EMRSs have been approved, one in every block having more than 50% ST population and at least 20,000 tribal persons (as per census 2011). With 288 EMRS schools already sanctioned Before 2018) under Grants under Article 275(1) of the Constitution, 728 EMRS have been approved including Telangana. In the approved blocks, State Govt is required to provide encumbrance free suitable land. As on date, 715 schools have been sanctioned, out of which 476 EMRSs are functional benefiting 1,33,929 students. In the State of Telangana 23 EMRSs have been sanctioned and all of them are functional.

Further Chevella Parliamentary Constituency in Telangana comprises two districts: Vikarabad and Ranga Reddy. However, none of the blocks within these two districts meet the twin criteria for establishing Eklavya Model Residential Schools (EMRSs).

(ii). Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) a scheme with total outlay of Rs.79,156 crores (Central Share: Rs.56,333 crore and State Share: Rs. 22,823 crore) was launched on 2nd October 2024. DAJGUA envisions saturation of critical gaps in social infrastructure including education sector. Under the Scheme, construction of 1000 hostels has been provisioned, which would improve access to education. Additionally, under DAJGUA, there is provision for upgradation of infrastructure of Ashram schools and hostels being run by State Governments for Tribal children.

(iii). Ministry of Tribal Affairs is implementing following Scholarship Schemes across country including Telangana to promote and encourage basic and higher education amongst ST population: -

(a) Pre-Matric Scholarship for ST students (For Class IX and X):

(b) Post Matric Scholarship for ST students (For Class XI and above):

(c) National Scholarship Scheme for Higher Education of ST Students (earlier known as Top Class Scholarship Scheme): Scholarship is provided for pursuing Graduate/Post Graduate courses in the 265 top-class Government and Non-Government Institutes in professional fields such as Management, Medicine, Engineering, Information Technology, Law etc.

(d). National Fellowship Scheme for Higher Education of ST Students: Scholarship to meritorious ST students for pursuing M.Phil or Ph.D in India.

(e) National Overseas Scholarship for ST students: Scholarships are given to the meritorious Schedule Tribe (ST) students for pursuing higher education abroad.

Pre and Post Matric Scholarships scheme are open ended and every ST student with income upto 2.5 lakh can take benefit of these schemes.

(iv). Under Samagra Shiksha, an overarching programme for the school education, is implemented by Dept of School Education, Government of India with a total financial outlay of Rs.2,94,283 (2021-2026). The scheme has a special thrust on Bridging Social and Gender Gaps in School education. Under the scheme there is provision of setting up of hostels for difficult areas including those for PVTG children under PMJANMAN. 8 hostels have been approved under PMJANMAN and 4 under DAJGUA for Telangana which will enhance access to education for Tribal children of Telangana including those residing in Chevella Parliamentary Constituency.
